

Establishment of Dugarajapatnam Port

2055. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of SHIPPING be pleased to state:

(a) whether there is any progress in the establishment of Dugarajapatnam Port in Andhra Pradesh;

(b) whether the work could not commence, though A.P. Reorganisation Act, mandates that the first phase of the Port shall be completed by 2018; and

(c) whether State has brought any alternative proposals before Government instead of construction of Dugarajapatnam Port and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) to (c) The development of a new Major Port at Duggirajapatnam Port in Andhra Pradesh is included in Schedule XIII of the AP Reorganisation Act, 2014. The development of new Major Port at Duggirajapatnam was examined by NITI Aayog in consultation with Ministry of Shipping, Ministry of Finance and Government of Andhra Pradesh and it has been concluded that the project will not be viable due to strong competition from nearby Ports of Krishnapatnam, Ennore and Chennai which are 40, 80 and 80 kms. away respectively from the proposed Port. Ministry of Shipping has requested Government of Andhra Pradesh to furnish comments on the recommendations of NITI Aayog along with suggestions for alternate site (s) for development of a Major Port. However, State Government of Andhra Pradesh has not brought any alternate proposal before Government.

Development of new major port at Dugarajapatnam

2056. SHRI KANAKAMEDALA RAVINDRA KUMAR:

SHRI Y. S. CHOWDARY:

Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that as per the provision of AP Reorganisation Act, 2014, Government is going to develop a new major port at Dugarajapatnam with a target to complete phase I by end of 2018;

(b) if so, the details thereof;

(c) whether the Ministry is considering or has taken a final decision to fulfil the mandatory assurance given in the act for the said port;

(d) if so, the details thereof; and